

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE & INSURANCE  
New Delhi, the 15th January, 76.

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NOTIFICATION  
INCOME TAX

No. 1200 /P.No.203/3/76-ITA.II/ It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961 for research purposes only. The institution shall submit annual report and accounts regarding its research activities to the prescribed authority.

INSTITUTION

~~XXXXXXXXXXXXXXXXXXXX~~

THE FOUNDATION FOR MEDICAL RESEARCH, BOMBAY.

This notification will be effective for a period of two years from this date.

Sd/-

(T.P. JHUNJHUNWALA)  
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services(Income-tax), 1st Floor, Alwar-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave (Ansari Nagar) Post Box No. 4508, New Delhi-110016 with reference to their letter No. 13/4/75-IA.II dated 2.1.76 (with one spare copy for the petitioner).
5. The Foundation for Medical Research, 44A, Abul Gaffar Khan Road, Sea Face Corner, Worli, Bombay-400018.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of D.I. (R.S.&P), New Delhi. (5 copies).

  
(T.P. JHUNJHUNWALA)